

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT – 1

ITEM No.51 - Cont.A 6 of 2020
ITEM No. 52- IA/10(AHM)2021 in Cont.App 6 of 2020
ITEM No. 53- IA/43(AHM)2022 in Cont.A 6 of 2020

In
TP 45-A 2016 (CA 232 of 2013) with TP 45-B of 2016 (CA 189 of 2014) with TP 45-C of 2016
(CA 263 of 2014) with TP 45 of 2016 (CP 73 of 2013)

Proceedings under Section 397-398

IN THE MATTER OF:

Mr Girdhar Viramgama & Ors
V/s
Balaji Embroidery Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 14/03/2023

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Dhiren Dave, Ld. PCS
For the Respondent : Mr. Jaimin Dave, Ld. Adv.

ORDER

Learned Counsel, Mr. Jaimin Dave submitted that he will appearing for the Respondent and seeks some time to file Vakalatnama as well as the Affidavit in reply. It is to be filed within two weeks by giving copy to the other side.

The matters stand adjourned to 10.05.2023

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B. GOSAVI
MEMBER (JUDICIAL)